



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.

Notification

Srinagar, the 26th of October, 2016

SRO 350.- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the below mentioned Junior Scale, KAS, probationers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within such area/ jurisdiction as may be assigned to them by the Revenue Department till 05-11-2016:-

S.No.	Name of the Officer S/Shri
01	Suraj Chander Singh
02	Naveed Jeelani
03	Ram Paul
04	Aamir Chowdhary
05	Aashiq Rafiq Malik
06	Sahil Bhagotra
07	Abdul Raqib Bhat
08	Rupali Mahajan
09	Rupinder Kour
10	Deepali Kanna
11	Sarfraz Ahmad Bhat
12	Himanshi Gupta

By Order of the Government of Jammu and Kashmir


Sd/
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA.

NO: LD (P) 93/01- Prob/Jammu.

Dated: 26- 10 – 2016

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department. This is with reference to his O.M. No. Rev/Gaz/47/2016 dated 06-10-2016.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
5. SRO Section, Department of L, J& PA (w.7.s.c).
6. Concerned File.


26/10/2016
(Khurshid Ahmad Bhat)
Assistant Legal Remembrancer,
Department of LJ&P.A